>

Title: The Minister of State in the Ministry of Chemicals and Fertiflizers and Minister of Sate in the Ministry of Parliamentary Affairs made a statement regarding Government Business for the week commencing the 17th March, 2008.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 17th of March, 2008, will consist of :-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Statutory Resolution seeking disapproval of the following Ordinances and consideration and passing of Bills replacing these Ordinances:-

   (a) The Sugar Development Fund (Amendment) Ordinance, 2008;

   (b) The Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 2008;

   (c) The Forward Contracts (Regulation) Amendment Ordinance, 2008.
3. Discussion on the Statutory Resolution seeking disapproval of the Food Safety and Standards (Amendment) Ordinance, 2008 and consideration and passing of the Food Safety and Standards (Amendment) Bill, 2008, as passed by Rajya Sabha.
4. Consideration and passing of the National Waterway (Talcher-Dhamra) Stretch of Rivers, Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006.
5. Consideration and passing of the National Jute Board Bill, 2006.

श्री हरिभाऊ जावले (जलगाँव): महोदय, निम्नलिखित मामलों को अगले सप्ताह की कार्यसूची में शामिल करने की अनुमति दें।

(1) महाराष्ट्र राज्य के जलगांव जिले में केले की फसल पर करपा नामक कीट रोगों के आक्रमण के कारण पूरी फसल नष्ट हो गई। केला उत्पादक किसानों का 300 करोड़ रुपये का नुकसान हुआ। उन पीड़ित किसानों को केन्द्र सरकार तत्काल सहायता उपलब्ध कराए।

(2) सहकारिता क्षेत्र में जिला बैंकों तथा वित्त संस्थाओं की भूमिका अहम है। लेकिन यह लगातार रूग्णता की ओर बढ़ रहे हैं। केन्द्र सरकार द्वारा वैद्यनाथन समिति की रिपोर्ट के आलोक में इन्हें तत्काल सहायता पहुंचाने के लिए प्रभावी कदम उठाएं।

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, the following items may be included in the next week's Agenda:-

1. Discussion on the withdrawal of Reserve Bank of India from the operation of many of its core functions, which are statutorily or historically devolved on it, by a policy of indiscriminate outsourcing and downsizing and non-expansion of its geographical reach, which will have a very adverse impact on the country's economy;
2. Discussion on the need to set up 'The India Infrastructure Project Development Fund' to assist States to meet project development costs and to prepare a shelf of infrastructure projects to meet the ever increasing need for development of infrastructure in the country.

SHRIMATI ARCHANA NAYAK (KENDRAPARA): Sir, the following items may be included in the next week's Agenda:-

(1) The Women Reservation Bill for the Parliament and State Assembly may be brought in the current Budget Session itself;

(2) Proper compensation should be given immediately to the farmers of Dumuka Revenue Circle under Marshaghai Block of Kendrapara district of Orissa who have lost their land for the Haridaspur –Paradeep railway line.

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR): Sir, we associate her on the issue of Women Reservation Bill...(*Interruptions*)

SHRIMATI KIRAN MAHESHWARI (UDAIPUR): Sir, I also associate her on this issue of Women Reservation Bill...(*Interruptions*)

MR. SPEAKER: It is a unanimous demand. Is it?

SHRIMATI SANGEETA KUMARI SINGH DEO : Yes, Sir.

MR. SPEAKER: I join in that.

SHRIMATI KIRAN MAHESHWARI Thank you, very much, Sir. (*Interruptions*) [r12]

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : यह यूनेनीमस डिमांड नहीं है। ...(व्यवधान)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : यह यूनेनीमस डिमांड नहीं है। आप बिल लाइये तब आपको पता चल जायेगा। ...(व्यवधान)

अध्यक्ष महोदय : थोड़े से लोगों को छोड़कर बाकी यह यूनेनीमस डिमांड है।

श्रीमती किरण माहेश्वरी : अध्यक्ष महोदय, आप अगले सप्ताह इस पर चर्चा करा दीजिए।

...(व्यवधान)

अध्यक्ष महोदय : आप अपने दोस्त को समझाइये।

â€¦(व्यवधान)

श्रीमती किरण माहेश्वरी : वह समझ जायेंगे। आप चर्चा करायेंगे तो सब ठीक हो जायेगा।

अध्यक्ष महोदय : ठीक है।

â€¦(व्यवधान)

श्री बची सिंह रावत 'बचदा' (अल्मोड़ा) : कृपया आगामी सप्ताह की कार्य सूची में निम्नलिखित विषय सम्मिलित किये जायें--

1. भारत सरकार के स्वास्थ्य मंत्रालय के अधीन, सी.सी.आर.ए.एस. द्वारा उत्तराखंड के जिला अल्मोड़ा में विकास खंड ताड़ीखेत में संचालित रिसर्च सैंटर के भवन निर्माण हेतु तैयार किये गये चार करोड़ रुपये के आगणन को तत्काल स्वीकृति दिये जाने की आवश्यकता।

2. रसोई गैस की भारी कमी को देखते हुए गैस पाइप लाइन का उत्तराखंड में बरेली से हल्द्वानी व देहरादून तक विस्तार किये जाने की स्वीकृति देने की आवश्यकता।

श्री वी.के. ठुम्मर (अमरेली) : अध्यक्ष महोदय, लोक सभा की अगले सप्ताह के लिए निम्नलिखित विषय को एजेंडे में शामिल करने का कष्ट करें।

1. मेरे संसदीय क्षेत्र के जेतलसर ढांसा के बीच मीटर गैज से ब्रॉडगेज लाइन में परिवर्तन करने के कार्य का सर्वे हो गया है और पिछले बजट में शामिल भी किया गया था परन्तु योजना आयोग एवं रेल विभाग ने इस कार्य को स्थगित किया है। इस विषय को चर्चा में शामिल करने का कार्य।

2. हाल ही में गेहूं के उत्पादन में बढ़ोतरी हुई जिसके कारण किसानों को गेहूं की लागत के हिसाब से मूल्य नहीं मिल पा रहा है। अतः उनको लागत से अधिक मूल्य दिलाये जाने का कार्य।

SHRI SUNIL KHAN (DURGAPUR): Sir, the following items may be included in next week's agenda:-

1. Existing system of Public Distribution System is not sufficient throughout the country whereas 50 per cent curtailment of rice and wheat of the existing system of PDS in case of West Bengal and 80 per cent curtailment of rice and wheat of the existing system of PDS in Kerala. Need for immediate restoration of the existing system and 14 essential commodities should be supplied to both BPL and APL families.

2. If Government of India wish to be the second largest steel producer in the world within 2025, the Government should ban export of iron ore, specially haematite because reserves of iron ore will be less within 2030 and 2040.

MR. SPEAKER: You have to mention only the subject matter, not the issue.

श्री गिरधारी लाल भार्गव (जयपुर) : अध्यक्ष महोदय, संसद की अगामी सप्ताह की कार्य सूची में निम्न दो विषयों को सम्मिलित किया जाये --

1. केन्द्र सरकार ने तय किया था कि ड्राफ्ट नेशनल मिनरल पालिसी, 2007 को केबिनेट में लेने से पूर्व राज्यों के मुख्यमंत्रियों और अधिकारियों की संयुक्त बैठक होगी। इस पर पहले विचार किया जाये और उसके बाद इसको अंतिम रूप दिया जाये। मेरा निवेदन करना है कि माननीय प्रधान मंत्री जी ने पांच राज्यों के मुख्य मंत्रियों को यह आश्वासन दिया था, लेकिन उस आश्वासन की पूर्ति नहीं हो पा रही है, यह बड़े दुख की बात है।

2. राजस्थान में जयपुर शहर में रोपवे की मंजूरी के लिए केन्द्र सरकार के पास प्रस्ताव लम्बित पड़े हुए हैं। उन पर विचार किया जाये।

अध्यक्ष महोदय, इन दोनों विषयों पर निर्णय लेना जरूरी है। पहले नम्बर में, मैं समझता हूं कि केन्द्र सरकार को आप पाबंद करें कि राज्यों के मुख्य मंत्रियों से विचार-विमर्श करने के बाद ही वे इस रिपोर्ट को लागू करें।

श्रीमती किरण माहेश्वरी : अध्यक्ष महोदय, इस विषय के साथ हम भी अपने को एसोसियेट करते हैं।

अध्यक्ष महोदय : ऐसा कोई सिस्टम नहीं है।

...(*Interruptions*)

MR. SPEAKER: Dr. Vallabhbhai Kathiria – not present.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, the following items may be included in next week's agenda:-

1. General norms regarding holidays should be refixed. Reserve Bank of India's notification in the internet on 11.03.08 shows Good Friday – the date of crucification of Jesus Christ, the 21st March, 2008 as a working holiday in eight States, including the State of Kerala. This is not justifiable and should be withdrawn.
2. Dam safety of old dams in India to be taken most seriously and old dams like the most dangerous one, which is one hundred years old, Mullaperiyar Dam should be reconstructed.

MR. SPEAKER: What is the use of mentioning the whole thing?

SHRI P.S. GADHAVI (KUTCH): Sir, kindly allow the following items to be included in the List of Business of next week :-

1. Establishment of Indian Institute of Technology in Gujarat;
2. Establishing Indian Institute of Science Education.[SS13]

MR. SPEAKER: You have already agreed that today the discussion on General Budget will be taken up immediately after the Question Hour. Now, we have taken another 15 minutes for laying papers on the Table and other business.